

Notifications under the Central Excise Rules, 1944; Detailed Demands for Grants of the Ministry of Finance, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and U.P.S.C. for 1984-85; Annual Report of the Deposit Insurance and Credit Guarantee Corporation, Bombay for year ended 31.12.83; Report of the C. and A.G. for 1982-83—Union Government (Civil) and Union Government Appropriation Accounts (Civil) for 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

(i) G.S.R. 251 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum making certain amendment to Notification No. 95/81-CE dated the 1st April, 1981 so as to extend the duration of the partial exemption from excise duty thereunder to Transformers of rating 150 KVA and above upto and including 30th June, 1984.

(ii) G.S.R. 252 (E) published in Gazette of India dated the 31st March, 1984 together with an explanatory memorandum making certain amendment to Notification No. 96/81-CE dated the 1st April, 1981 so as to extend the duration of the partial exemption from excise duty thereunder to Electric Motors of 5 KW and above upto and including 30th June, 1984.

(iii) G.S.R. 269 (E) published in Gazette of India dated the 3rd April, 1984 together with an explanatory memorandum making certain amendment to Notification No. 184/81-CE dated the 5th November, 1981.

[Placed in Library. See No. LT-8155/84]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for 1984-85.

[Placed in Library. See No. LT-8156/84]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission, for 1984-85.

[Placed in Library. See No. LT-8157/84]

(4) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1983 along with Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

[Placed in Library. See No. LT-8158/84]

(5) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1982-83—Union Government (Civil), under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-8159/84]

(6) A copy of the Union Government Appropriation Accounts (Civil), for the year 1982-83 (Hindi and English versions).

[Placed in Library. See No. LT-8160/84]

12.08 hrs.

ESTIMATES COMMITTEE

72nd Report and Minutes and 64th Action Taken Report

SHRI BANSI LAL (Bhiwani) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :

(i) Seventy-Second Report on the Department of Supply-Directorate General of Supplies and Disposals and Minutes

of the sittings of the Committee relating thereto.

- (ii) Sixty-Fourth Report on Action Taken by Government on the recommendations contained in the Fifty-Fourth Report of the Committee on the Ministry of Defence (Department of Defence Production) Ordnance Factories.

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported threat by the so called 'Kashmir Liberation Front, and other extremists to the life of Prime Minister and other VIPs

SHRI P. NAMGYAL (Ladakh) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported threat by the so-called 'Kashmir Liberation Front' and other extremists to the life of the Prime Minister and other VIPs and action taken by the Government to meet the situation."

12.10 hrs.

(MR. DEPUTY-SPEAKER *in the Chair*)

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : Sir, Government are aware of the threat posed to the life of certain VIPs by extremist elements. The reported threat of the so-called Kashmir Liberation Front has also been noted. In the wake of these threats, security arrangements have been reviewed and appropriate action has been taken to strengthen existing security arrangements wherever required and provide security cover to certain public men such as Members of Parliament, leaders of political parties and religious organisations, journalists etc. Diplomatic missions are also being provided security cover.

In the case of the President, the Vice-President and the Prime Minister, detailed instructions already exist for their protection. These are reviewed from time to time. The House will agree that it will not be in public interest to disclose details of the steps taken by Government.

श्री पी० नामग्याल : उपाध्यक्ष महोदय, बहुत संगीन हालात आज हमारे देश के सामने हैं। इस बारे में हमको अपने देश के जो नेशनल प्रैस हैं, उसमें पढ़ने को मिल रहा है। जम्मू से शायी होने वाला काश्मीर टाइम्स, इंगलिश डेली के सात अप्रैल में यह कहा गया है कि काश्मीर लिबरेशन फ्रंट की तरफ से एक धमकी वाला खत इस अखबार को मिला है। उसमें लिखा हुआ है कि मकबूल बट्ट ने दो कत्ल किए थे और उसके जुर्म में उसको फांसी पर चढ़ाया गया था। उसका बदला लेने के लिए प्रधान मंत्री श्रीमती इन्दिरा गांधी और श्री राजीव गांधी एम०पी० को एक्सीक्युशन करने के लिए काश्मीर लिबरेशन फ्रंट की ओर से धमकी दी गई है। उस अखबार वाले को भी धमकी दी गई है कि अगर इस खत को पब्लिश नहीं किया तो उसको भी कासीक्वेंसेज फेस करने पड़ेंगे। आगे यह भी कहा गया है कि आर०एच० म्हात्रे का राँ वालों ने प्लान करके लंदन में मर्डर करवाया है ताकि मकबूल बट्ट को फांसी पर चढ़ाया जा सके। यह सब कुछ उस पेपर में छापा गया है। साथ ही उन्होंने यह भी कहा है कि डा० फारुक अब्दुल्ला, जिन्होंने 1974 में अमान उल्लाह खां और काश्मीर लिबरेशन फ्रंट के जो बाकी मेम्बर्स थे, तब शायद जम्मू काश्मीर प्लेविसाइट फ्रंट के नाम पर यह आरगेनाइजेशन था, मकबूल बट्ट के साथ जद्धो जहद चलाने के लिए, कसम उठाई थी, उनको भी धमकी में कहा गया है कि कासी-स्वेंसेज फेस करने पड़ेंगे। कल के हिन्दुस्तान टाइम्स में भी कुछ ऐसी खबर छपी है, जिसकी ओर हमारे आनरेबल मेम्बर्स ने तवज्जुह दी होगी। एक पाइंट मुझे खतरनाक लगता है, जो उन्होंने रिवील किया है। उसका जो कंप्शन है :

Extremists fan out to other States

"हिन्दुस्तान टाइम्स" के 15-4-84 के इशू का